

संबद्ध ७३ पुस्तकालय हैं। इन पुस्तकालयों की एक सूची सभा पटल पर रखी जाती है। [पुस्तकालय में रखी गई। देखिये संख्या एट. टी.—१६२४/६३]। इनमें सामान्य अध्ययन और संदर्भ के लिए भारतीय इतिहास से संबद्ध और विभिन्न क्षेत्रों के विकास से संबद्ध पुस्तकें तथा अनेक समाचार-पत्र और पत्रिकाएं उपलब्ध हैं। आर्थिक साधन और कर्मचारियों की संख्या सीमित होने के कारण विदेशों में हमारे पुस्तकालय छोटे ही हैं और ज्यादातर पुस्तकालयों के पास जगह भी अधिक नहीं है। कुछ पुस्तकालयों में घर के लिए पुस्तकें आदि देने की सुविधाएं भी सीमित हैं। आर्थिक कठिनाइयों को देखते हुए फिलहाल कोई नया पुस्तकालय खोलने का विचार नहीं है; जो है उन्हीं के विस्तार पर ध्यान दिया जाएगा।

बुक स्टाल

१३०३. श्री राम सेवक यादव : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नई दिल्ली के कनाट प्लेस और जालान्धर के सूचना केन्द्रों में बुक स्टाल खोले गये हैं ;

(ख) यदि हां, तो वे कब खोले गये थे ;

(ग) इन बुक स्टालों के कारण अभी तक कितना अतिरिक्त खर्च हुआ है ; और

(घ) उक्त दोनों स्टालों में अब तक किताबों की बिक्री से कितनी राशि प्राप्त हुई है ?

सूचना और प्रसारण मंत्रालय में उपमंत्री (श्री शाम नाथ) : (क) जी, हां।

(ख) नई दिल्ली के सूचना केन्द्र में बुक स्टाल अक्टूबर, १९५५ में खोला गया था और जालान्धर के सूचना केन्द्र में जुलाई, १९५५ में।

(ग) इन सूचना केन्द्रों के चलाने का सारा खर्च प्रेस सूचना कार्यालय के बजट

अनुदान में से किया जाता है। इन बुक स्टालों पर जो खर्च हुआ है उसका अलग से हिसाब लगाना मुमकिन नहीं है।

(घ) नई दिल्ली १०,०५५ रुपए, ४१ नए पैसे
जालान्धर ३,९५९ रुपए, ८० नए पैसे

Theft at Palam Airport

1304. **Shri D. C. Sharma:** Will the Minister of Defence be pleased to state:

(a) whether three Indian Air Force personnel and three civilian Air Force employees were arrested during the third week of August, 1963 on charges of stealing Rs. 40,000 worth of used aeroplane tyres from Palam airport; and

(b) if so, the action taken in the matter?

The Minister of Defence (Shri Y. B. Chavan): (a) Three airmen and two civilian employees of the A.F. Station, Palam, were arrested on 10-8-1963, and one more civilian employee was arrested on 14-8-1963, in connection with a theft of 150 used tyres of aircraft.

(b) The case is under investigation by the Civil Police, Delhi Cantt., and Air Force authorities. All the tyres have been recovered and are kept in police custody.

Engineering Students for Emergency Commissions

1305. **Shri Firodia:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a number of teams would visit different parts of the country to select Engineering students for Emergency Commission in the Army from colleges and universities;

(b) whether this step has been taken as Government do not get enough candidates voluntarily; and

(c) the total requirements of such candidates?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir; but the type of commissions which will be granted are Short Service Regular Commissions. The Teams visited Engineering Colleges and Universities once in March-April, 1963 and they were again sent to visit them in August, 1963.

(b) The scheme of grant of Short Service Regular Commissions in the Technical Corps of the Army to engineering students is also on a voluntary basis. The scheme has been introduced because there is an overall shortage of engineering graduates to meet the requirements of the country and many of the graduates who pass out are not fully aware of the prospects, terms and conditions of service in the Army.

(c) No specific target has been fixed for the number of candidates to be commissioned under this scheme. All candidates who fulfil the qualifications laid down and pass the Services Selection Board test would be commissioned.

Rural Industries in Assam

1306. Shri N. R. Laskar: Will the Minister of Planning be pleased to state the total amount sanctioned by the Central Government to the State Government of Assam during the first two years of Third Plan period for the setting up of rural industries?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): Two rural industries projects at Gauripur and Aijal were allotted to Assam in 1962-63. An amount of Rs. 50,000 was released for the programme in 1962-63. For the current year an amount of Rs. 6.00 lakhs has been allotted.

Labour Disputes in Coal Mines

1307. { **Shri Dinen Bhattacharya:**
Dr. Saradish Roy:
Dr. Ranen Sen:
Shri Sarkar Marmu:
Will the Minister of Labour and Em-

ployment be pleased to state:

(a) the number of labour disputes reported in different coal mines in Asansol and Raniganj coalfield areas since the declaration of Emergency; and

(b) the number of cases settled at the conciliation stage and the number of those referred to arbitration?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) Two hundred and twenty-two.

(b) (i) Number of disputes settled at conciliation stage. 116

(ii) Number of those referred to arbitration. 43

Military Lands

1308. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a large number of leases of military lands expired over 15 years ago and have not been renewed so far; and

(b) the number of such leases and how many of them have not been renewed together with the reasons therefor?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). Information about this is being collected and will be placed on the table of the House when received.

Cantonment Boards

1309. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Budget Estimates of Cantonment Boards are not sanctioned in time and sometimes these are sanctioned after the close of the financial year to which they pertain;